

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 731
TO BE ANSWERED ON JULY 23, 2026**

STATUS OF PM-UDAY IN NORTH EAST DELHI

NO. 731 SHRI MANOJ TIWARI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of properties in North East Delhi Lok Sabha Constituency that have been granted ownership rights under the Pradhan Mantri Unauthorised Colonies in Delhi Awas Adhikar Yojana (PM-UDAY) so far, Assembly Constituency-wise,**
- (b) the funds sanctioned and utilised by the Government for the development of roads, drains, sewerage, drinking water supply, parks, community facilities and other basic urban infrastructure in Sonia Vihar, Burari, Karawal Nagar, Ghonda, Mustafabad and other unauthorised colonies in North East Delhi along with the details of projects currently under implementation;**
- (c) whether the Government proposes any special urban development or infrastructure package for North East Delhi in view of its high population density and rapid urbanisation and if so, the details thereof; and**
- (d) whether North East Delhi is proposed to be accorded priority under redevelopment and urban rejuvenation projects in the National Capital Territory of Delhi and if so, the details thereof**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a): The matter related to the conferment of ownership rights to the residents of unauthorized colonies which was earlier being undertaken by DDA under the PM-UDAY Scheme, has been transferred to the Government of National Capital Territory of Delhi (GNCTD). As per the information received from GNCTD, as on date 4547 properties in North East Delhi Lok Sabha constituency have been granted ownership rights under PM-UDAY so far.**

(b) to (d): Urban Development is a State subject, therefore special urban development or infrastructure package for North East (NE) Delhi lies within the purview of the concerned State Government (s). As per information received from Delhi Government, the details of fund allocated to the executing agencies Viz Delhi State Industrial and Infrastructure Development Corporation Ltd. (DSIIDC) and Irrigation & Flood Control (I&FC) in NE Delhi, AC wise is under:

1. Fund allocated to Industries Department (for DSIIDC) in North East Delhi during F.Y. 2026-27

	Name of Assembly constituency	Fund Allocated (Rs. In Crore)
(i)	Mustafabad (AC-69)	40
(ii)	Karawal Nagar (AC-70)	45
Total		85

2. Fund allocated to I&FC Department In North East Delhi during F.Y. 2026-27

	Name of Assembly constituency	Fund Allocated (Rs. In Crore)
(i)	Timarpur(AC-3)	6.15
(ii)	Ghonda (AC-66)	10
(iii)	Gokalpur (AC-68)	15
(iv)	Burari (AC-02)	10
(v)	Rohtash Nagar (AC-64)	10
Total		51.15

3. Further, Delhi Government has furnished the details of fund released to Executing Agencies through MLALAD (Member of Legislative Assembly Local Area Development) fund in ACs Burari, Ghonda and Mustafabad during Year 2026-27 is as under:

i. Burari Assembly (AC-02):

Name of Work	Agency	Revised Estimate (Rs. In lakh)	Amount Released (Rs. In lakhs)
Construction of side drains and providing and interlocking tiles Mukandpur D-Block Near Trimurti Chowk Mukandpur Burari in AC-02	I&FCD	35.67	3.56

ii. Ghonda Assembly (AC-66):

Construction of G+2 Senior Citizen Chaupal in Gangotri vihar at ghonda constituency AC-66	I&FC	50.63	5.06
Supply and installation Electromechanical boom barrier in various location at Ghonda Constituency AC-66	I&FC	44.25	3.97

iii. Mustafabad Assembly (AC-69)

Providing and placing precast Drain Cover on 33 futa Road's Both side Drain from Lalbagh Sabzi Mandi to Shani Mandir Shiv Vihar in Mustafabad AC-69	I&FC	44.67	4.46
Providing and placing Precast Drain Cover on 33 futa Road's Both Side Drain from Shiv Vihar Tiraha to Indrapuri (UP-Border) in Mustafabad AC-69	I&FC	52.93	5.29
Construction of Damaged Streets & Side Drains in Surya Nagar & Chauhanpur and Mustafabad AC-69	I&FC	38.47	3.84